DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

2-1-2017

In the Court of CJM GZB -

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	43145/16	लोकेश	177 Af	कार्वे०	50/=	The proposed fine may be deposited in Account number ------- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2,	43146/16	महताब	"	"	50/=	
3,	43147/16	दीपक	उ०पु०	उ०पुरम	50/=	
4,	43148/16	राजकुमार	"	"	50/=	
5	43149/16	असलम	"	सा०बाद	50/=	

मुख्य न्यायिक मजिस्ट्रेट
गाजियाबाद